

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.2715
ANSWERED ON 27.12.2018

Allocation of Funds to PRIs

†2715. SHRI DHARAMBIR :
SHRI G.M. SIDDESHWARA :

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that more than two lakh crore rupees have been allocated to Panchayati Raj Institutions (PRIs) on the recommendations of the 14th Finance Commission during its award period;
- (b) if so, the allocations made and expenditure incurred during the last five years, State-wise including Haryana;
- (c) the States that have prepared and implemented Gram Panchayat Development Plan; and
- (d) whether the Government has raised the budgetary any allocation from the year 2014 onwards and if so, the details thereof, State-wise including Haryana?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a) Yes.
- (b) Allocation and release of Finance Commission Grants to rural local bodies to States including Haryana from FY 2013-14 to FY 2018-19 are given at Annexure-I.
- (c) All States, which have Panchayats constituted under Part IX of the Constitution, have issued their State specific Guidelines for Gram Panchayat Development Plan (GPDP). Accordingly, GPDPs have been prepared and implemented in Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttar Pradesh, Uttarakhand and West Bengal.
- (d) Under the Finance Commission award, year wise allocation of grants to rural local bodies, has increased from Rs. 18042.86 crore for FY 2014-15 to Rs. 60687.13 crore for FY 2019-20. State wise details of allocation including Haryana are given in Annexure II.

Backward Regions Grant Fund (BRGF) was implemented by the Ministry of Panchayati Raj till 2014-15. It was delinked from budgetary support of the Union Government w.e.f. FY 2015-16. Details of funds allocated/released to States for the district component of the programme for the year 2014-15 are given at Annexure III.

Under the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA) funds released during the years 2014-15 to 2018-19 (as on 26.12.2018) are given at Annexure IV and the Budget Estimate (BE)/Revised Estimates (RE) during the period for these schemes is given at Annexure V.

Referred to in reply to part (b) of the Lok Sabha Unstarred Question No.2715 for answer on 27.12.2018

Allocation and release of Thirteenth & Fourteenth Finance Commissions grant to Rural Local Bodies during the last five years

(Rs. in crore)

S. No.	State	2013-14		2014-15		2015-16		2016-17		2017-18		2018-19	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1357.07	1585.56	828.11	1744.4	934.34	928.41	1463.45	1454.05	1686.85	1675.88	1947.32	858.99
2	Arunachal Pradesh	70.52	21.24	77.02	36.33	88.52	88.52	138.66	138.45	159.82	70.57	184.49	0.00
3	Assam	420.66	304.13	458.07	352.76	584.8	584.8	915.98	511.1	1055.8	0.00	1218.82	0.00
4	Bihar	1275.19	1528.59	1392.65	1254.7	2269.18	2269.18	3554.23	3142.08	4096.8	3630.39	4729.38	2099.86
5	Chhattisgarh	472.21	574	511.83	393.28	566.18	566.18	886.82	886.82	1022.18	1022.18	1180.02	523.93
6	Goa	23.29	1.66	25.43	0.00	14.44	14.44	22.62	22.62	26.07	11.55	30.10	0.00
7	Gujarat	629.36	591.13	684.68	527.04	932.25	932.25	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36
8	Haryana	279.6	325.35	305.41	238.36	419.28	419.28	656.72	656.72	756.98	756.98	873.86	388.00
9	Himachal Pradesh	143.86	177.24	157.06	151.78	195.39	195.39	306.05	306.05	352.76	312.6	407.24	361.63
10	Jammu & Kashmir	236.41	157.81	258.19	199.11	373.96	367.72	585.73	66.79	675.15	0.00	779.40	0.00
11	Jharkhand	460.32	443	496.27	380.36	652.83	652.83	1022.53	1022.53	1178.63	1044.45	1360.62	604.12
12	Karnataka	1159.42	1553.77	1266.22	976.48	1002.85	972.36	1570.77	1547.66	1810.55	1784.26	2090.10	920.77
13	Kerala	501.87	708.36	548.10	527.44	433.76	433.76	679.40	679.39	783.12	693.96	904.03	802.78
14	Madhya Pradesh	1111.96	1285.46	1209.51	757.38	1463.61	1463.61	2292.46	2292.46	2642.40	2341.57	3050.41	1354.39
15	Maharashtra	1431.15	1092.32	1561.52	1787.82	1623.32	1623.32	2542.61	2542.61	2930.76	2597.1	3383.28	1502.19
16	Manipur	59.93	32.84	65.12	129.98	22.25	22.25	34.84	34.84	40.16	40.16	46.36	0.00
17	Meghalaya	89.7	28.78	97.12	20.73	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A
18	Mizoram	55.49	32.29	60.27	14.27	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A
19	Nagaland	86.51	7.53	93.74	17.97	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A
20	Odisha	710.07	476.58	771.50	454.73	955.52	955.52	1496.64	1496.64	1725.11	1528.71	1991.48	1768.44
21	Punjab	289.63	301.99	316.31	416.04	441.7	441.7	691.84	386.04	797.45	0.00	920.58	0.00
22	Rajasthan	1020.92	1188.78	1114.30	872.96	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47	3067.80	1362.11
23	Sikkim	47.46	30.66	51.83	38.36	16.03	16.04	25.11	25.11	28.95	28.95	33.41	29.67
24	Tamil Nadu	793.72	529.68	866.84	668.48	947.65	947.65	1484.31	1484.31	1710.9	1516.12	1975.07	0.00
25	Telangana	0.00	0.00	652.88	895.16	580.34	580.34	908.99	908.99	1047.75	928.47	1209.53	537.04
26	Tripura	80.2	51.45	87.15	66.1	36.24	36.24	56.76	56.76	65.43	65.43	75.53	67.07
27	Uttar Pradesh	2519.32	3821.02	2751.4	2121.81	3862.6	3852.6	6050.02	6034.33	6973.57	6179.65	8050.34	3574.37
28	Uttarakhand	152.13	140.74	166.15	98.81	203.26	203.26	318.37	318.37	366.97	325.19	423.64	376.190
29	West Bengal	1069.92	652.33	1168.18	1068.32	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18	3193.39	1370.34
	Total	16547.89	17644.29	18042.86	16210.96	21624.46	21510.46	33870.52	32099.90	39040.97	33263.90	45069.16	20227.25

Referred to in reply to part (d) of the Lok Sabha Unstarred Question No.2715 for answer on 27.12.2018

Allocation of Finance Commission grants to Rural Local Bodies from 2014-15 to 2019-20.

(Rs. in Crore)

Sl. No.	State/Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	828.11	934.34	1463.45	1686.85	1947.32	2622.13
2	Arunachal Pradesh	77.02	88.52	138.66	159.82	184.49	248.44
3	Assam	458.07	584.80	915.98	1055.80	1218.82	1641.19
4	Bihar	1392.65	2269.18	3554.23	4096.80	4729.38	6368.25
5	Chhattisgarh	511.83	566.18	886.82	1022.18	1180.02	1588.94
6	Goa	25.43	14.44	22.62	26.07	30.10	40.53
7	Gujarat	684.68	932.25	1460.18	1683.08	1942.96	2616.26
8	Haryana	305.41	419.28	656.72	756.98	873.86	1176.68
9	Himachal Pradesh	157.06	195.39	306.05	352.76	407.24	548.36
10	Jammu & Kashmir	258.19	373.96	585.73	675.15	779.40	1049.49
11	Jharkhand	496.27	652.83	1022.53	1178.63	1360.62	1832.12
12	Karnataka	1266.22	1002.85	1570.77	1810.55	2090.10	2814.39
13	Kerala	548.10	433.76	679.40	783.12	904.03	1217.30
14	Madhya Pradesh	1209.51	1463.61	2292.46	2642.40	3050.41	4107.48
15	Maharashtra	1561.52	1623.32	2542.61	2930.76	3383.28	4555.70
16	Manipur	65.12	22.25	34.84	40.16	46.36	62.43
17	Meghalaya	97.12	N.A	N.A	N.A	N.A	N.A
18	Mizoram	60.27	N.A	N.A	N.A	N.A	N.A
19	Nagaland	93.74	N.A	N.A	N.A	N.A	N.A
20	Odisha	771.50	955.52	1496.64	1725.11	1991.48	2681.59
21	Punjab	316.31	441.70	691.84	797.45	920.58	1239.58
22	Rajasthan	1114.30	1471.95	2305.52	2657.47	3067.80	4130.90
23	Sikkim	51.83	16.03	25.11	28.95	33.41	44.99
24	Tamil Nadu	866.84	947.65	1484.31	1710.90	1975.07	2659.50
25	Telangana	652.88	580.34	908.99	1047.75	1209.53	1628.68
26	Tripura	87.15	36.24	56.76	65.43	75.53	101.71
27	Uttar Pradesh	2751.4	3862.60	6050.02	6973.57	8050.34	10840.04
28	Uttarakhand	166.15	203.26	318.37	366.97	423.64	570.44
29	West Bengal	1168.18	1532.21	2399.91	2766.26	3193.39	4300.01
	Total	18042.86	21624.46	33870.52	39040.97	45069.16	60687.13

Annexure-III

Referred to in reply to part (d) of the Lok Sabha Unstarred Question No.2715 for answer on 27.12.2018

Funds allocated/released for the district component of BRGF programme for the year 2014-15

(Rs. in crore)

Sl. No	State	Funds Released/Allocated
1.	Andhra Pradesh*	43.80
2.	Arunachal Pradesh	15.35
3.	Assam	139.41
4.	Bihar	206.52
5.	Chhattisgarh	0.00
6.	Chhattisgarh	218.26
7.	Gujarat	65.07
8.	Haryana	12.98
9.	Himachal Pradesh	11.92
10.	Jammu & Kashmir	45.67
11.	Jharkhand	281.75
12.	Karnataka	46.53
13.	Kerala	29.20
14.	Madhya Pradesh	221.22
15.	Maharashtra	236.14
16.	Manipur	36.76
17.	Meghalaya	2.56
18.	Mizoram	24.39
19.	Nagaland	60.87
20.	Odisha	179.46
21.	Punjab	14.87
22.	Rajasthan	211.45
23.	Sikkim	12.32
24.	Tamil Nadu	42.42
25.	Telangana*	89.42
26.	Tripura	12.63
27.	Uttar Pradesh	346.86
28.	Uttarakhand	2.53
29.	West Bengal	226.64
	Total	2837.00

* Status for releases made to the districts covered under the States of Andhra Pradesh and Telangana, respectively.

Annexure IV

Referred to in reply to part (d) of the Lok Sabha Unstarred Question No.2715 for answer on 27.12.2018

Position regarding State-wise funds released during the year 2013-14 to 2018-19 (as on 26.12.2018)

(Rs. in crore)

SL .No.	Name of the State	Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)			Capacity Building- Panchayat Sashaktikaran Abhiyan (CB-PSA)		Rashtriya Gram Swaraj Abhiyan (RGSA)
		2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
		Funds Released	Funds Released	Funds Released	Funds Released	Funds Released	Funds Released (As on 26.12.2018)
1	Andhra Pradesh	41.6	24.19	12.5	91.61	81.35	41.48
2	Arunachal Pradesh	8.71	7.72	-	0.59	3.59	14.86
3	Assam	16.65	26.04	17.08	49.08	27.59	29.2
4	Bihar	8.61	63.67	-	-	-	4.25
5	Chhattisgarh	25.73	11.4	14.64	42.62	33.21	-
6	Gujarat	31.65	1.06	-	33.38	-	-
7	Haryana	2.93	18.78	-	11.37	10.55	-
8	Himachal Pradesh	15.84	15.26	2.48	1.4	-	8.63
9	Jammu & Kashmir	9.45	8.58	-	-	-	2.79
10	Jharkhand	16.45	16.2	9.49	20.9	47.16	-
11	Karnataka	25.56	46.8	32.71	15.08	41.08	-
12	Kerala	16.58	14.49	-	8.55	23.36	-
13	Madhya Pradesh	42.83	37.46	10.80	55.45	30.25	62.79
14	Maharashtra	83.17	34.76	4.5	21.17	44.53	11.54
15	Manipur	1.6	5.42	5.40	9.82	6.52	9.25
16	Mizoram	-	2.48	-	9.22	10.13	4.95
17	Odisha	28.73	32.92	-	25.06	32.9	-
18	Punjab	7.97	-	2.69	11	8.26	10.55
19	Rajasthan	15.45	11.56	4.48	22.27	13.72	8.31
20	Sikkim	3.15	6.85	1.26	2.33	5.35	5.08
21	Tamil Nadu	58.14	20.16	8.96	27.32	36.83	30.3
22	Tripura	9.09	2.36	1.35	8.30	1.21	2.77
23	Telangana	34.64	29.94	13.13	43.38	16.84	-
24	Uttarakhand	5.47	13.04	3.09	13.21	7.82	-
25	Uttar Pradesh	42.37	-	11.00	39.87	84.07	57.15
26	West Bengal	8.23	27.71	9.91	21.86	48.44	27.47
27	Goa	-	-	1.06	1.38	0.21	-
28	Meghalaya	-	-	-	-	-	4.44
29	Nagaland	-	-	-	-	-	3.94

Referred to in reply to part (d) of the Lok Sabha Unstarred Question No.2715 for answer on
27.12.2018

BE/RE/ under RGPSA/CB-PSA/RGSA scheme

(Rs. in crore)

Scheme	Financial Year	B.E	R.E
Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)	2014-15	1050.00	527.00
	2015-16	360.00 (*)	191.00
Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA)	2016-17	655.00	592.95
	2017-18	691.90	638.10
Rashtriya Gram Swaraj Abhiyan (RGSA)	2018-19	720.80	-

(*) Rs. 300.00 cr. was made available through first Supplementary Grant 2015-16 vide B&F Division- MoPR vide order number G-38011/3/2014-B&F dated 12.04.2016